

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2159
ANSWERED ON:09.03.2011
DELAYED PROJECTS
Mahato Shri Narahari

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of projects, including the joint venture projects of the Ministry, its PSUs and subordinate offices costing over 20 crore or more which are running behind schedule, project-wise;
- (b) the reasons for the delay in each case and the total estimated loss to the exchequer as a result thereof; and
- (c) the action taken by the Government to complete them expeditiously and to save expenditure?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) 38 projects of the Ministry including its PSUs and subordinate offices costing over Rs.20 crore are running behind schedule as indicated below:

Ministry/PSU/ Subordinate Office	Number of Projects running behind schedule
Department of Telecommunications	Nil
Department of Information Technology	4
Office of Universal Service Obligation Fund	4
Telecommunications Consultants India Limited (TCIL)	3
Mahanagar Telephone Nigam Limited	5
Bharat Sanchar Nigam Limited	20
Centre for Development of Telematics	2
Department of Posts	The information is being collected

- (b) The reasons for the delay include delay in resolving inter operability issues, getting permission from local bodies for erection of roof top towers in some of the states, getting electricity connections from state electric companies, supply of equipments from the vendors, supply of infrastructure items by equipment vendors due to shortage of supply sources in the market etc.

The total loss to the exchequer is either nil, negligible or unquantifiable for various reasons in all cases.

- (c) To complete the projects expeditiously and to save expenditure, approval from local bodies and other agencies are being followed up. Monitoring and follow-up mechanism are being strengthened, Vendors are being penalized for delay as per tender terms.